

(c) whether during the performance of this dance drama Mr. Mi Ki Su, its Leader in his introductory speeches propogated calculated hatred against India; and

(d) if so, whether Government have sent any protest note to the Government of Pakistan against such anti-Indian activities under the grab of so-called Chinese cultural performances?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Chinese cultural ensemble, "The East Is Red", toured East Pakistan in February last and gave several performances.

(b) The theme of one of the main items was Pakistan-China friendship against the back-drop of the 1965 conflict. In this sequence, Chinese and Pakistani troops were seen marching against what the commentator described as the reactionary forces of Bharat.

(c) On the opening day, the Leader of the troupe HSU PING declared that Pakistan could rely on China in its fight against what he called India's expansionist design. He also stated that seven hundred million people of China support for what he termed the struggle of Kashmiris for their right of self-determination.

(d) The Government of India are fully alive to the collusion between Pakistan and China which is evidently aimed against India. The implications of this policy have been pointed out to the Government of Pakistan.

Incomplete Projects in the Country

6294. SHRI MURASOLI MARAN: Will the PRIME MINISTER be pleased to state:

(a) State-wise list of details of all projects with a proposed capital outlay of more than one crores of

rupees, which have not been completed so far and which should have been completed during the First, Second and Third Five Year Plans as Originally scheduled;

(b) the reasons for the delay; and

(c) the time by which they would be completed?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c). The detailed information required is being collected and will be placed on the Table of the House; this will take some time.

Indian Nationals in U.S.A.

6295. SHRI MAHANT DIGVIJAI NATH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the U. S. Government have reduced their old quota of granting U. S. citizenship to the Indian Nationals residing there;

(b) if so, whether Government have received some representations in this regard?

(c) whether Government have approached the U. S. Government to make some relaxation in the rules and regulations for granting U.S. citizenship to the Indian nationals; and

(d) if so, the details thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No, Sir. The U. S. Government have decided to terminate altogether with effect from 1st July, 1968 the quota system for immigrants from all countries. In future individual cases would be decided on the basis of giving priority to the reuniting of families and the admission of immigrants with professional skills.

(b) to (d). Do not arise.